

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.27- IA/1102(AHM)2024 in IA/609(AHM)2021
in
CP(IB) 686 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Mohit Minerals Ltd

.....Applicant

V/s

Nidhi Impotrade Pvt Ltd

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Padhiyar, Adv.

For the Respondent :

ORDER

IA/1102(AHM)2024 in IA/609(AHM)2021

Learned counsel for the applicant is directed to issue notice upon the Respondents.

List for further consideration on 04.09.2024

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

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CHITRA HANKARE
MEMBER (JUDICIAL)